

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 25/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/14/2017
NAME OF THE PETITIONER(S) : J.M SHAMMIMUDDIN
NAME OF THE RESPONDENT(S) : PRINTS INDIA PRIVATE LIMITED
UNDER SECTION : 241/242 of companies act 2016

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

B. Pragnadeesh
FOR
K. MOORTHY.

Counsel for
Petitioner

B. Pragnadeesh

ORDER

Representing counsel on behalf of petitioner present and prayed for time to make submissions regarding the settlement talks stating that the counsel on record could not attend before the Tribunal due to personal inconvenience. No representation on behalf of the respondents. Time is enlarged at request. Put up on 15.02.2018.

(S VIJAYARAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)